

Your Government should take active and concrete steps so that this problem can be solved.

I will just conclude by mentioning one point that the people of North-East are waiting eagerly to have a democratic package, economic package, from the Government of India. When we are speaking of Quit India Movement, we are speaking so much about democracy and the freedom struggle. But the experience of North-Eastern people is that the package we are getting from the Central Government is only in the form of harsh law. Assam-Manipur Special Arms Act and Assam Disturbed Areas Act and such other types of packages only we are getting. But we are not getting the democratic package from the Central Government and this democratic package can only have a healing touch and I fully disagree with the view of some people that the people of North-East, Nagaland, are being brought into the mainstream. I will just conclude. But I will tell you this that the democratic system in Nagaland and also in the tribal villages of the North-Eastern Region is for better than the democratic system of the so-called mainstream areas. In Nagaland, each and every village is having a village Council where regular election is going on so, I do not see why and how the election cannot be held in Nagaland in proper time. So, I hope that during this time, the Government would make serious efforts to revive the democratic process and solve the Naga issue permanently. also, in the neighbouring areas, there are the Karbi and North Cachar Hill State movement; Bodo movement which are going on. So, the Government should try to solve this issue in a quick manner so that the things at precipitate there.

With this hope, I conclude my speech.

[Translation]

SHRI GIRDHARI LAL BHARGAVA (Jaipur): Mr. Deputy Speaker, Sir, if any disturbance takes place in the Eastern States, it is not a good sign for this country. Therefore, if some Central Ministers encourage defection and work to oust the Government

then it is not a good thing for this country. There should not exist any State of uncertainty. The organisation of underground Nagas had killed more than seventeen security personnel, it is not good. Terrorism is on the increase there. If conditions are improving and voters' list is ready then elections should be held on democratic lines immediately and the period of President's Rule should not be extended. I hope that Central Government would end the State of uncertainty and hold elections in Nagaland.

[English]

MR. DEPUTY-SPEAKER: Before we take up the reply by the hon. Home Minister, there is a small business, that is, the Report of the Business Advisory Committee to be presented by Shri Rangarajan Kumaramangalam.

17.48 hrs.

#### BUSINESS ADVISORY COMMITTEE

##### Twentieth Report

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) (SHRI RANGARAJAN KUMARAMANGALAM): Sir, I beg to present the Twentieth Report of the Business Advisory Committee.

17.49 hrs.

STATUTORY RESOLUTION RE. APPROVAL OF CONTINUANCE OF PROCLAMATION IN RESPECT OF NAGALAND  
-CONTD.

[English]

THE MINISTER OF STATE IN THE